

militant was hurt. On 24.2.1991 whole town of Mahali was seized by security forces as per reports in Hindustan Times of 25.2.1991. People there were tortured and curfew was imposed and about 2000 persons were detained in the presence of Government itself. Panches, Surpanches, Government employees and prominent citizens submitted petition to the Governor in this regard.

I request the House to initiate an enquiry by appointing a Committee of Members of Parliament in this regard.

- (viii) **Need to accept the demand of one rank one pension to ex-servicemen**

[Translation]

SHRI M.S. PAL (Nainital): The Association of Ex-servicemen has given several memorandum to the Government regarding one rank-one pension'. Although this matter has been raised on a number of times in Parliament by several hon. Members, the Government has kept itself confined only to the assurances till date.

The said demand of the ex-servicemen is just from each and every angle. The prices of essential commodities are soaring high day by day and as such their demand to increase their pension is not unfair in any manner.

I hope that the Government should take some positive steps to fulfill their legitimate demand for one rank-one pension' in view of the pitiable living conditions of the ex-servicemen.

14.04 hrs

STATUTORY RESOLUTION RE PROCLAMATION OF PRESIDENT'S RULE IN TAMIL NADU

[English]

MR. DEPUTY SPEAKER: The Minister may now reply to the debate.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): Mr. Speaker, Sir, all the hon. Members and especially the hon. Members from Tamil Nadu made various suggestions on the prevailing situation in Tamil Nadu. I know that all the hon. Members want an early solution to the problem. Some hon. Members made it a special issue.

Mr. Deputy Speaker, Sir, it was coincidental that the first meeting of the Centre-State Council was held on 10th October and President's Rule was imposed in Karnataka by putting the State Assembly in suspended animation on that very day i.e. the 10th October. President's Rule was imposed on the day of the first meeting of the Centre-State Council, about which we were talking here and I was a Minister in that Government. Several hon. Members raised a point as to what should be the relations between the centre and the states. The centre has ignored these relations and imposed President's Rule in Tamil Nadu. In this connection, I would like to state that I can speak for hours in reply to the points in this connection on the basis of the number of proofs I have with me.

Mr. Deputy Speaker, Sir, one thing I would like to tell you that the Hon. Prime Minister on two-three occasions called the then Chief Minister of Tamil Nadu and apprised him of the situation. I myself went there twice, once in January and again on 11th February. I told him in very clear terms that under no circumstances the centre would allow the terrorists to carry out their activities on our soil. I further told them that when I had gone to Assam, the then hon. Home Minister of Assam Shri Phukhan told me that there was confrontation between him and the Chief